

**Central Administrative Tribunal  
Principal Bench  
New Delhi**

**OA No.1337/2015**

**New Delhi, this the 2<sup>nd</sup> day of April, 2018**

**Hon'ble Mr. Raj Vir Sharma, Member (J)**

**Hon'ble Ms. Praveen Mahajan, Member (A)**

Ms. Suman Lata, aged about 36 years

D/o Shri Subash Chander Azad

W/o Shri Navneet Chauhan

R/o Vill. Madan Pur Dabas

P.O. Rani Khera

Delhi – 110 081. .... Applicant

(Candidate for the post of Teacher (Primary) in MCD)

(By Advocate:Shri Ajesh Luthra)

**Versus**

1. GNCT of Delhi  
Through Chief Secretary  
5<sup>th</sup> Level, Delhi Secretariat  
New Delhi.
2. Delhi Subordinate Service Selection Board  
Through its Secretary  
F-18, Karkardooma Institutional Area  
New Delhi – 110 092.
3. South Delhi Municipal Corporation  
Through its Commissioner  
4<sup>th</sup> Floor, Civic Centre  
Minto Road  
New Delhi – 110 002. .... Respondents.

(By Advocate:Shri Amit Anand for R-1 & 2  
Ms. Anupama Bansal for R-3))

**ORDER (ORAL)****Hon'ble Mr. Raj Vir Sharma, Member (J)**

At the very outset, Shri Ajesh Luthra, learned counsel for the applicant submitted that the applicant has been appointed. He further submitted that if any grievance survives he will make a representation. Therefore, this OA has become infructuous and dismissed as infructuous.

**(Praveen Mahajan)  
Member (A)****(Raj Vir Sharma)  
Member (J)**

'uma'